

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3142

ANSWERED ON:29.11.2010

TELEPHONE EXCHANGES

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**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the present capacity of the Telephone Exchanges in the country, State-wise and Secondary Switching Area (SSA)-wise;
- (b) whether a number of telephones are lying out of order in the country;
- (c) if so, the details thereof, State-wise;
- (d) whether the Government proposes to waive off the rent for the said telephone connections;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

- (a) The present capacity of the Telephone Exchanges of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) in the country, Circle- wise and Secondary Switching Area (SSA)-wise are enclosed at Annexure.
- (b) & (c) No, Madam. However, telephones getting out of order are attended to on receipt of complaints.
- (d) to (f) The rent rebate is allowed to the subscribers for faulty period of telephone lines by BSNL and MTNL as per the following norms:

Faults pending for Rent rebates given for

4-7days    7days

8-15 days    15 days

More than 15 days    One month